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Title: Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Sir, I beg to lay on the Table -

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Bureau of Indian Standards, New Delhi, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bureau of Indian Standards, New Delhi, for the year 2006-2007.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8302/08)

(3) A copy each of the following Detailed Demands for Grants (Hindi and English versions):-

(i) Ministry of Agriculture for the year 2008-2009.

(Placed in Library, See No. LT 8303/08)

(ii) Ministry of Consumer Affairs, Food and Public Distribution for the year 2008-2009.

(Placed in Library, See No. LT 8304/08)

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Urban Development for the year 2008-2009.

(Placed in Library, See No. LT 8305/08)

सूक्ष्म, लघु और मध्यम उद्यम मंत्री (श्री महावीर प्रसाद) : महोदय, मैं सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय के वर्ष 2008-2009 की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेज़ी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library, See No. LT 8306/08)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, on behalf of Shri P.R. Kyndiah, I beg to lay on the Table-

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Tribal Affairs for the year 2008-2009.

(Placed in Library, See No. LT 8307/08)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Tribal Affairs for the year 2008-2009.

(Placed in Library, See No. LT 8308/08)

THE MINISTER OF WATER RESOURCES (PROF. SAIFUDDIN SOZ): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Water Resources for the year 2008-2009.

(Placed in Library, See No. LT 8309/08)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): Sir, on behalf of Shrimati Meira Kumar, I beg to lay on the Table-

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Social Justice and Empowerment for the year 2008-2009.

(Placed in Library, See No. LT 8310/08)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Social Justice and Empowerment for the year 2008-2009.

(Placed in Library, See No. LT 8310A/08)

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES): Sir, I beg to lay on the Table-

(1) A copy of the Industrial Employment (Standing Orders) Central (Amendment) Rules, 2007 (Hindi and English versions) published in Notification No. G.S.R.655 (E) in Gazette of India dated the 10th October, 2007, under sub-section (3) of section 15 of the Industrial Employment (Standing Orders) Act, 1946, together with a Corrigendum thereto published in Notification No. G.S.R.708 (E) dated the 13th November, 2007.

(Placed in Library, See No. LT 8311/08)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 37 of the Apprenticeship Act, 1961:-

(i) The Apprenticeship (Amendment) Rules, 2008 published in Notification No. G.S.R.17(E) in Gazette of India dated

8th January, 2008.

(ii) The Apprenticeship (Ninth Amendment) Rules, 2007 published in Notification No. G.S.R.264(E) in Gazette of India dated 1st December, 2007.

(iii) The Apprenticeship (Seventh Amendment) Rules, 2007 (Hindi and English versions) published in Notification No. G.S.R.696(E) in Gazette of India dated the 7th November, 2007.

(Placed in Library, See No. LT 8312/08)

(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Labour and Employment for the year 2008-2009.

(Placed in Library, See No. LT 8313/08)

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI VILAS MUTTEMWAR): Sir, I beg to lay on the Table-

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of New and Renewable Energy, for the year 2008-2009.

(Placed in Library, See No. LT 8314/08)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of New and Renewable Energy, for the year 2008-2009.

(Placed in Library, See No. LT 8315/08)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): Sir, I beg to lay on the Table-

(1) A copy each of the following Detailed Demand for Grants (Hindi and English versions) :-

(i) Department of Telecommunications, Ministry of Communications and Information Technology for the year 2008-2009.

(Placed in Library, See No. LT 8316/08)

(ii) Department of Posts, for the year 2008-2009.

(Placed in Library, See No. LT 8317/08)

(2) A copy each of the following Outcome Budgets (Hindi and English versions):-

(i) Department of Posts, Ministry of Communications and Information Technology, for the year 2008-2009.

(Placed in Library, See No. LT 8318/08)

(ii) Department of Information Technology, Ministry of Communications and Information Technology, for the year 2008-2009.

(Placed in Library, See No. LT 8319/08)

(iii) Department of Telecommunications, Ministry of Communications and Information Technology, for the year 2008-2009.

(Placed in Library, See No. LT 8320/08)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कान्हिलाल भूरिया) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(Placed in Library. See No. LT 8321/08 to 8323/08)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कान्हिलाल भूरिया) : महोदय, श्री तस्लीमुद्दीन की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(Placed in Library. See No. LT 8324/08 to 8327/08)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN): Sir, I beg to lay on the Table-

(1) A copy of the Detailed Demand for Grants (Hindi and English versions) of the Ministry of Textiles for the year 2008-2009.

(Placed in Library, See No. LT 8328/08)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the National Textile Corporation Limited, New Delhi, for the year 2006-2007.

(ii) Annual Report of the National Textile Corporation Limited, New Delhi, for the year 2006-2007, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 8329/08)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): Sir, I beg to lay on the Table –

(1) A copy of the Sugar Development Fund (4th Amendment) Rules, 2007 (Hindi and English versions) published in Notification No. G.S.R.749 (E) in Gazette of India dated the 5th December, 2007 under sub-section (3) of section 9 of the Sugar Development Fund Act, 1982.

(Placed in Library, See No. LT 8330/08)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 6 of the Sugar Cess Act, 1982:-

(i) S.O. 1(E) published in Gazette of India dated the 1st January, 2008 notifying levy of Excise duty, with immediate effect, on all sugar produced by any sugar factory in India at a rate of fifteen rupees per quintal of sugar.

(ii) S.O. 392(E) published in Gazette of India dated the 25th February, 2008 notifying levy of Excise duty with effect from 1st March, 2008, on all sugar produced by any sugar factory in India at a rate of twenty four rupees per quintal of sugar.

(Placed in Library, See No. LT 8331/08)

(3) A copy of the Multi-State Cooperative Societies (Amendment) Rules, 2007 (Hindi and English versions) published in Notification No. .S.R.717(E) in Gazette of India dated 15th November, 2007, under sub-section (3) of section 124 of the Multi-State Cooperative Societies Act, 2002.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 8332/08)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQU): Sir, on behalf of Shri Jay Prakash Narayan Yadav, I beg to lay on the Table –

(1) (i) A copy of the Annual Report (Hindi and English versions) of the

National Institute of Hydrology, Roorkee, for the year 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Hydrology, Roorkee, for the year 2006-2007.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above [\[r12\]](#)e.

(Placed in Library, See No. LT 8333/08)